NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.175/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th April, 2017, 10.30 A.M

Name of the Company		Sreerampur Ispat Pvt.Ltd -Versus-		
	company		Rolling Mills Pvt.Ltd.	
Under Section		9		IBC
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
<u>()</u>	K. C-DHANOKA.		Spectament Stall-	6(4(201)
	be (1/201)	Sec. 9 of the dute	
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ORDER

None responded.

List the matter on 19/04/2017.

(S. Vijayaraghavan)

Member (T)

Member (J)